

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07/02/2019

O.A./260/881/2016

M.A./260/13/2019

ON MEMO

ITEM NO:70

FOR APPLICANTS(S) Adv. : None appears for the applicant

M V NARASIMHAM

-V/S-

M/O RAILWAYS

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mohanty-A

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the Applicant.</p> <p>Ld. Counsel for the Respondents submitted that the prayer of the Applicant has already been redressed as stated in the counter at Annexure-R/1. He further submitted that applicant has already joined and therefore in view of the above submission, the O.A is dismissed for default for non-prosecution on the part of the applicant.</p>		
	<p>Ld. Counsel for the respondents also filed an M.A 13/19 stating that the order has been complied. Hence, M.A is also disposed of accordingly.</p> <table border="1" style="width: 100%;"><tr><td style="width: 50%; padding: 5px;">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td style="width: 50%; padding: 5px;">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p style="text-align: center;">pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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